



# WIPO-IPO PCT ROVING SEMINARS

*BEING ORGANISED BY*

**OFFICE OF THE CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS**

*IN ASSOCIATION WITH*



*Indian Patent Office in collaboration with the WIPO and in association with Industry Associations, ASSOCHAM & CII is organizing four Roving Seminars in India as part of WIPO's ongoing support, to promote the awareness in respect of protecting the intellectual property and innovations globally through Patent Cooperation Treaty (PCT).*

*The Patent Cooperation Treaty (PCT) assists applicants in seeking patent protection internationally for their inventions and facilitates public access to a wealth of technical information relating to those inventions.*

*The PCT makes it easier and more cost-effective for companies and inventors to seek patent protection for their inventions in multiple countries. A single international patent application under the PCT has legal effect in all of the countries bound by the Treaty.*

*If you are looking to take your business overseas but aren't sure how to protect your intellectual property (IP) rights or if you want to keep up with new developments in global IP services then join WIPO's roving seminars in order to get a clear idea on the PCT Tools you need to protect and leverage your intangible assets, and to grow your business.*

*Experts from WIPO & IP offices will present an overview of the PCT system and its advantages for the applicants, the patent Offices and the general public. The roving seminars will also be the occasion to help Indian user to create their accounts and to access the ePCT system and other patent tools, which allows users to file and manage their international applications online.*

## Details of venues and contact persons for registration:

Date	Place	Organizing industry Association	Local Coordinators/Contact	Venue
November 25,2019	Ahmedabad-Gandhinagar	CII	Anil K. Pandey, Deputy Director & Head, CII-MoMSME Intellectual Property Facilitation Centre (IPFC), <a href="mailto:anil.pandey@cii.in">anil.pandey@cii.in</a> , +91 9925004437	<b>The Entrepreneurship Development Institute of India (EDII)</b> , Ahmedabad-Gandhinagar
November 27,2019	Vishakhapatnam	ASSOCHAM	Uma S Nair Email Id: <a href="mailto:umasnair@assocham.com">umasnair@assocham.com</a> Phone: 9036333975 Mr. Aayush Kalia Email id: <a href="mailto:aayush.kalia@assocham.com">aayush.kalia@assocham.com</a> Mob: 8700115327	<b>Damodaram Sanjivayya National Law University "NYAYAPRASTHA"</b> , Sabbavaram, Visakhapatnam - 531 035
November 29,2019	Indore	CII	Anil K. Pandey, Deputy Director & Head, CII-MoMSME Intellectual Property Facilitation Centre (IPFC), <a href="mailto:anil.pandey@cii.in">anil.pandey@cii.in</a> , +91 9925004437	<b>Brilliant Convention Centre (BCC)</b> – State owned Convention Centre, Indore
December 2,2019	Kochi	ASSOCHAM	Uma S Nair Email Id: <a href="mailto:umasnair@assocham.com">umasnair@assocham.com</a> Phone: 9036333975 Mr. Aayush Kalia Email id: <a href="mailto:aayush.kalia@assocham.com">aayush.kalia@assocham.com</a> Mob: 8700115327	<b>The National University of Advanced Legal Studies</b> , Kochi, Kerala, India - 683 503

### Who can participate in these seminars?

Any interested users, stakeholders, applicants, innovators, members of MSME, academic Institutions, R&D organization and other scientific organization are invited to participate at the respective locations and contact the local coordinators as mentioned above.

For any clarifications, you may contact Dr Rajesh Dixit, Deputy Controller of Patents & Designs, Incharge PCT Division and ISA/IPEA, Patent Office, Delhi at email [dixit.rajesh@nic.in](mailto:dixit.rajesh@nic.in).

***NO REGISTRATION FEE IS CHARGED***

## Tentative Program:

09:00 – 10:00	<b>Registration</b>
10:00 – 10:30	Welcome and Opening Remarks
10:30 – 11:30	<b>Topic 1: Overview of the PCT System, RO/IB and IB roles</b>
11:30 – 12:00	<b>Topic 2: Use of the PCT– National Perspective</b>
12:00 – 12:15	Coffee Break
12:15 – 13:30	<b>Topic 3: Functions of the RO/IN, International Authorities (ISA/IPEA) and WIPO DAS</b>
13:30 – 14:30	<b>Lunch Break</b>
14:30 – 16:00	<b>Topic 4: Overview of the ePCT System and Live Demonstration</b>
16:00 – 16:15	<b>Topic 5 : National Phase Entry under the PCT</b>
16:15 – 16:30	Coffee Break
16:30 – 17:00	<b>Topic 6 : Overview of IPR Regime in India</b>
17:00 – 17:15	<b>Topic 7 : PCT System users view</b>
17:15 – 18:00	Q&A – Discussion
18:00	Closing Remarks

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